

[Shri Humayun Kabir]

copy of the Report of Assessment Committee on Vijnan Mandirs (Volumes I and II). [Placed in Library. See No. LT-2783/61].

NAVAL SERVICES (ARMY AND AIR FORCE  
COMMAND) REGULATIONS ACT

**The Deputy Minister of Defence (Shri Raghuramiah):** I beg to lay on the Table a copy of the Naval Services (Army and Air Force Command) Regulations 1961 published in Notification No. S.R.O. 80 dated the 11th March, 1961 as corrected by Notification No. S.R.O. 106 dated the 25th March, 1961 under Section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-2784/61.]

MADHYA PRADESH RICE PROCUREMENT  
(LEVY AMENDMENT ORDER)

**The Minister of Food and Agriculture (Shri S. K. Patil):** I beg to lay on the Table a copy of the Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1961 published in Notification No. G.S.R. 345 dated the 10th March, 1961, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2785/61.]

12.15½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND TWELFTH AND HUNDRED  
AND THIRTEENTH REPORTS

**Shri Dasappa (Bangalore):** I beg to present the following Reports of the Estimates Committee:—

- (i) Hundred and twelfth Report on Posts and Telegraphs Department—Part III—Telecommunications;
- (ii) Hundred and thirteenth Report on Posts and Telegraphs Department—Part IV—Work-

shops and Stores Organisations.

12.16 hrs.

STATEMENT BY MEMBERS RE:  
OIL WELL AT RUDRASAGAR

**Shri Hem Barua (Gauhati):** Sir, I have already submitted a copy of this statement.

**Mr. Speaker:** I wanted him to make a smaller statement.

**Shri Hem Barua:** I have left out some sentences.

I have gone through with the necessary care and caution, the statement made by Shri Malaviya on 14th March, 1961 on the reported defects in Well No. 1 at Rudrasagar, Assam vis-a-vis the details given by Shri L. P. Mathur, Director of Geology in the Oil and Natural Gas Commission in the course of his talk on the 'Hazards of Test Drilling' on the morning of 16th March, 1961.

**The Minister of Mines and Oil (Shri K. D. Malaviya):** Is he making any modified statement? I have got a copy of the statement here. Is it the same statement that he is making now?

**Mr. Speaker:** He has removed some passage; he has not added any.

**Shri K. D. Malaviya:** He had not given notice to me.

**Mr. Speaker:** I told him that the statement was long and therefore he should make a condensed statement. He says that he has removed certain sentences and has not added any or altered any.

**Shri Hem Barua:** Because, Sir, I was instructed to be brief.

**Mr. Speaker:** We are racing against time; and there is so much business.

**Shri Hem Barua:** Sir, if you persue the two statements you will be con-